

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations,2016

Name of the Corporate Debtor :Indian Pulp & Paper Pvt. Ltd. ; Date of commencement of CIRP : 22-07-2022 ; List of Creditors as on : 27-03-2023

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may beset-off	Amount of claim not admitted	Amount of claim under verification
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC				
1	Satia Industries Limited	06.08.2022	2,67,70,000.00	2,67,70,000.00	Unsecured loan	-	No	3.95	-	-	-	-
2	Taraknath Management Private Limited	07.08.2022	3,09,37,500.00	3,09,37,500.00	Unsecured loan	-	Related Party to the CD u/s 5(24) of the code	NA	-	-	-	-
3	Kalindi Distributors Private Limited	07.08.2022	3,33,21,484.00	3,33,21,484.00	Unsecured loan	-	Related Party to the CD u/s 5(24) of the code	NA	-	-	-	-
	3		9,10,28,984.00	9,10,28,984.00		-		3.95	-	-	-	-